## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2011 CA No.158/2015, 88/2015, 89/2015 121/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES:

Shri. Shishir B. Nevatia.

V/s.

M/s. Elegant Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) Anju Singh Advocate for Designation

I/b Bali Associates the Petitiones

## COMMON ORDER T.C.P. No.24/284(4)/NCLT/MB/MAH/2010 T.C.P. No.43/397-398/CLB/MB/MAH/2011

- The Learned Counsel for the Petitioner/Respondent is present.
- Wrongly posted today. Already listed to 27th April, 2017 in the Cause List.
- The Learned Counsel is directed to intimate the next date of hearing to the other side i.e. Petitioner/Respondent.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 20.04.2017